IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CA(CAA)-120/(ND)/2017

In the matter of:

M/s. Mega Airways Ltd with Mega Corporation Limited.

..PETITIONER

SECTION:

Under Section 230-232

Order delivered on 09.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: Mr. Mukesh Sukhija, Advocate

Ms. Pooja Bhatia, PCS

For the Respondent/Corporate Debtor : -

For the Intervener

ORDER

Learned Counsel for the petitioner is present. Heard.

Matter needs clarifications and is kept pending.

Post the matter on 17.10.2017 for clarifications, if any.

R. VÁRADHARAJAN) MEMBER (JUDICIAL)

Surjit 9.10.2017